IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P. (PIL) No. 5147 of 2018

Nishikant Dubey …. … Petitioner

Versus

Union of India & Ors. ….. … Respondents

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD

For the Petitioner : Mr. Varun Prabhakar, Advocate
For the State : Mr. Piyush Chitresh, A.C. to A.G.

Oral Order
11/ Dated 23.09.2021

Let the Principal Secretary, Water Resources Department, Government of Jharkhand and the Executive Engineer, Irrigation Division be present through video conferencing mode on the next date of hearing.

Let this case be listed on 30.09.2021.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)

DS/BS